STATEMENT

No. of Bullocks in the country according to the tenth Livestock census, 1966 (In thousands)

State/Union Territories					Male buffaloes over 3 years
Andhra I	Prade	sh		5,407	1,460
Assam	÷		2	2,510	241
Bihar				6,931	732
Gujarat	1			3,101	35
Haryana		÷:		918	35
Himachal	Pra	j esh		682	15
Jammu &	k Ka	shmi	r .	559	42
Kerala			×	519	254
Madhya	Prade	sh	•	9,203	1,237
Maharash	Ira	•	2	6,550	340
Meghalya	Ú.	÷		+	Ť
Mysore				3,666	289
Nagaland				20	2
Orissa				4,397	598
Punjab			÷	1.290	251
Rajasthan			-	4,092	153
Tamil Na	adu	÷.		4,947	502
Uttar Pra	idesh			13,231	1,428
West Ber	igal	•		4,909	532
Andaman & Nicobar Islands.				3	4
Chandiga	rh	3 6 0	•	3 N	egligible
Dadra N	agar	Hav	eli	15	2
Delhi	•	•	×	28	1
Goa				N. A.	N. A.
Laccadive & Minicoy Islands				Negligible	§ Nil
Manipur				115	19
NEFA	•		ų.	N. A.	N. A.
Pondiche	rry		4	23	1
Tripura	1	•	2	211	18
				73,330	8,191

*The bullocks include male cattleand buffaloes ovsr three years which have been castrated.

•fFigures for Meghalya are included in Assam.

+45 Male buffaloes only in Chandigarh.

§77 male catt e only in Laccadive & Minicoy Islands.

to Questions

GIR SANCTUARY

*576. SHRI M. K. MOHTA: Will the Minister of AGRICULTURE/ f;fa \$T5f; be pleased to state :

(a) whether it is a fact that the number of lions in the Gir Sanctuary in Gujarat has substantially declined during the last three years, and if so, the reasons therefor; and

(b) the steps taken to preserve Gir lions in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE/ **TO THE AGRICUL-**SHER SINGH) : (a) No. Sir.

(b) The following steps have been taken to preserve Gir lions:

(i) Lion is declared as protected animal.

(ii) Gir forests have been constituted into a Wild Life Sanctuary since 1965, wherein shooting or trapping of all animals is prohibited.

(iii) Central portion of the sanctuary has been proposed to be constituted into National Park as a Sanctum Sanctorum with a view to prevent interference from all disturbing factors like cattle, human beings, etc.

(iv) Adequate compensation is being paid to the cattle owners whose cattle are killed by lions.

(v) Water facilities are being developed.

(vi) Sizeable financial allotments are being made.

NON-PAYMENT OF DUES TO WORKERS

•577. SHRI KALYAN ROY:

SHRI N. K. KRISHNAN:

Will the Minister of LABOUR AND REHABILITATION/ श्रम और पुनर्वास मंत्री

be pleased to state:

(a) the details of the measures Government propose to take against those coal mine owners who are systematically refusing to make payment of weekly wages, monthly arrears and other statutory legal dues to workers; and

(b) whether any mine owner has been arrested to far for non-payment of legal dues, and if not, the reasons therefor ?

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THE MINISTER OF LABOUR AND REHABILITATION/ और पनर्वास

jjjff (SHRI R. K. KHADILKAR): (a) Measures to be taken against any defaulting coal-miners are provided for in the relevant laws. Appropriate action, as may be called for after due investigation, is taken by the officers of the Central Industrial Relations Machinery, whenever specific complaints are received.

(b) This is a matter within the jurisdiction of the State Governments; the Central Government do not have information in regard to arrests.

POLICY REGARDING LEASING OUT OF MINES

'578. SHRI CHITTA BASU: Will the Minister of STEEL AND MINES/ **इस्पात और खान नंत्रो** be pleased to state:

(a) whether Government have decided to make any change in the present policy in regard to leasing out of mines; and

(b) if so, the nature of the change; and the reasons, therefor?

THE MINISTER OF STEEL AND MINES & sfcOTT W (SHRI S. MOHAN KUMARAMANGALAM) : (a) and (b) With a view to further restrict the concentration of economic power in the field of mining, the Government have under consideration a proposal to reduce the limits prescribed under Section 6(1) (a) and 6(1)(b) of the Mines and Minerals (Regulation and Development) Act, 1957, from 50 Sq. miles and 10 Sq. miles to 50 Sq. Kms. and 10 Sq. Kms. respectively.

PROFIT OF SUGAR INDUSTRY

*579. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of AGRICULTURE/ **क्रोध** मंत्रो be pleased to State :

(a) whether it is a fact that profits and profitability of the Sugar Industry decreased during the year 1969-70; and

(b) if so, what are the reasons there for?

THE MINISTER OF STATE IN THE MINISTER OF AGRICUL-TURE/ **INTER OF** AGRICUL-TURE/ **INTER OF** (PROF. SHER SINGH) : (a) Information received from 109 out of 215 sugar factories, shows that the gross profits made by them during 1969-70 were lower as compared to 1968-69.

(b) Low profitability during 1969-70 was mainly due to lower prices of free sugar during that year compared to those in 968-69.

†ब्रिटेन में ट्रैक्टरों का आयात

* 544. श्री सुन्दर सिंह भंडारी: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अक्तूबर, 1970 से जनवरी, 1971 तक की अवधि में ब्रिटेन से आठ सौ ट्रैक्टरों का आयात किया गया था; और

(ख) क्या यह भी सच है कि इनका विकय मूल्य निर्धारित न किये जाने के कारण ये ट्रैंक्टर अभी तक बेचे नहीं गये हैं ?

% [IMPORT OF TRACTORS FROM BRITAIN

*544. SHRI SUNDAR SINGH BHANDARI: Will the Minister of AGRICULTURE/ \$fa jjcft be pleased to state :

(a) whether it is a fact that eight hundred tractors were imported from Britain during the period from October, 1970 to January, 1971: and

(b) whether it is also a fact that, these tractors are lying unsold as their sale price could not be fixed?]

कृषि मंत्रालय में राज्य मंत्री(श्री अण्णा साहेब पी० शिदे): (क) और (ख) एक

विवरण सभा पटल पर रख दिया गया है।

fTransferred from the 17th June 1971.

X[] English translation.